

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(8) C.P.(IB)-1618-(MB)/2017

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.09.2019**

NAME OF THE PARTIES: Stanchion Designs Pvt. Ltd.  
V/s  
Panoramic Universal Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent to file Reply and serve a copy on the other side in advance. Petitioner if deem fit directed to file Rejoinder before the next date of hearing.
3. By the Order of the Bench matter is adjourned to **04.11.2019**.

Sd/-  
**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-  
**M.K. SHRAWAT**  
Member (Judicial)

16.09.2019  
Aah